CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH CIRCUIT SITTING: BILASPUR

Original Application No.203/0440/2014

Bilaspur, this Tuesday, the 08th day of January, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Mustafa Kamal Ahmed, S/o Shri Noor Ahmad, aged about 54 years, R/o Quarter No. 957, R.T.S. Colony, Bilaspur (C.G.) – 495001 -Applicant

(Applicant in person)

Versus

- 1. The Union of India, Ministry of Railway through its General Manager, South Eastern Central Railway, Bilaspur (C.G.) 495001.
- 2. Divisional Railway Manager, South Eastern Central Railway, Bilaspur (C.G.) 495001.
- 3. South Eastern Central Railway, Divisional Office, Personal Branch, Bilaspur (C.G.) 495001.
- 4. Senior Divisional Personnel Officer, South Eastern Central Railway, Bilaspur (C.G.) 495001.
- 5. Chief Personnel Officer, South East Central Railway (HQ), Bilaspur (C.G.) 495001 -Respondents

(By Advocate – Shri Vivek Verma)

ORDER(ORAL)

By Navin Tandon, AM.

The applicant submitted that the respondent department has issued the Office Memorandum No. NG/66/2018 dated 08/15.03.2018, wherein the relief sought for by the applicant in

this O.A, has been granted. Therefore, he seeks to withdraw this Original Application with liberty to approach this Tribunal again, if any grievance still persists.

2. Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon) Administrative Member

am/-